

(c) what action is proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Government have no information.

(b) and (c) Do not arise.

#### **Promotions of officers in BHEL**

1693. SHRI PYARELAL KHANDELWAL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report published in the magazine, 'Probe'—February, 1984 issue (page 30), alleging that some officers of the BHEL had been promoted without having the required minimum experiences in the lower grade;

(b) if so, what are the details of the matter;

(c) whether Government have caused any inquiry into the allegations made therein; and

(d) if so, what are the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) A report was published in the Magazine 'Probe' of February, 1984 alleging that an officer was promoted without having the minimum experience in the lower grade. It has been ascertained from BHEL that no officer was promoted without completing the minimum experience in the lower grade.

(c) and (d) Do not arise.

#### **Salary and perks of Officers of BHEL**

1694. SHRI PYARELAL KHANDELWAL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) what action is proposed to be taken by BHEL Management to bring the salary of their officers in the scales E1 to E5 at par with the cor-

responding scales in other Public Undertakings like NTPC and SAIL; and

(b) whether it is a fact that BHEL Officers in the scales E6 to E8, not only enjoy equal pay but also draw better perks than their counterparts in other Undertakings like NTPC and SAIL etc.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) Salary grades and perks for executives below scheduled grades are not uniform in all public undertakings. The revised scales of pay in BHEL are valid for a period of five years with effect from 1-8-1982 and are therefore not yet due for revision.

#### **Demand for take-over of the Jogigopa Paper Mill**

1695. SHRI JERLIE E TARIANG: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any memorandum demanding the take-over of the Jogigopa Paper Mill in Assam;

(b) if so, what is the Government's reaction to this demand; and

(c) how many workers have been thrown out of employment and what is the production loss since the closure of the Mill?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Representations have been received for the revival and rehabilitation of Ashok Paper Mills having two plants one at Jogighopa in Assam and the other at Rameshwar Nagar in Bihar.

(b) The Central and State Governments and the Financial Institutions have been making efforts to rehabilitate Ashok Paper Mills with a view to resuming its operations.

(c) The Jogighopa plant was employing about 1,582 persons. The installed capacity of the plant is 27,000

tonnes per annum. The loss in production of the plant cannot be estimated as the plant was working much below its capacity for a long time.

### Tyre Industry

1696. DR. MOHD. HASHIM KID-WAI:

SHRIMATI USHA MALHOTRA:

DR. LOKESH CHANDRA:

PROF. B. RAMACHANDRA RAO:

SHRI ADINARAYANA REDDY:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the tyre industry has incurred a net loss Rs. 60 crores, in a total turn over of Rs. 1600 crores;

(b) whether it is also a fact that in an investment of Rs. 650 crores, the loss was 9.3 per cent;

(c) whether it is a fact that recent increase in the tyre prices does not take into account the corresponding increase in cost between the years 1981 and 1985; and

(d) what remedial measures Government propose to take to help the tyre industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) According to the Industry, on a total production of Rs. 1600 crores, it has incurred a loss of Rs. 60 crores or a negative profit of 9.3 per cent on an investment of Rs. 649 crores during 1984. However, as published accounts of most of the tyre companies for the year 1984 are not yet available, the actual position cannot be verified.

(c) and (d) Indian tyre industry manufactures over two hundred varieties of tyres with about five hundred tread patterns. Tyre companies have revised prices of different tyres manufactured by them at

different times. Further, the extent of increase in prices of different sizes of tyres varies from unit to unit as well as within the same unit. As such, it is not possible to correlate directly the variations in tyre prices with changes in inputs costs. There is no control on prices or distribution of tyres. However, Government is closely monitoring the prices of tyres as well as raw material inputs and frequently interacts with the tyre industry as well as raw material producers so as to ensure reasonable stability in the prices of both tyres and raw material inputs.

### Procurement of offshore supply vessels by ONGC

1697. SHRI DIPEN GHOSH: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission is to procure 150 offshore supply vessels and offshore platform support-cum-standby vessels during the period 1982-90;

(b) if so, whether indigenous shipyards are competent to meet the requirement;

(c) whether orders were placed with some indigenous shipyards;

(d) if so, what are the names of the shipyards with whom such orders were placed, with details of orders to each shipyard; and

(e) if the answer to (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The requirements of the ONGC for OSV's/OPSSV's during the 7th Plan are still to be finalised. To date ONGC has placed orders for the procurement of 33 vessels.

(b) to (d) A statement is placed on the Table of the Sabha.

(e) Does not arise.